

PROF. MADHU DANDAVATE :  
I introduce the Bill.

12.36 1/2 hrs.

CONSTITUTION (AMENDMENT)  
BILL\*

(Insertion of new article 394A)

[Translation]

SHRI NARESH CHANDRA CHATURVEDI (Kanpur) : Mr. Chairman, Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

[English]

MR. CHAIRMAN : The question is :

“That leave be granted to introduce a Bill further to amend the Constitution of India”.

The motion was adopted.

[Translation]

SHRI NARESH CHANDRA CHATURVEDI : I introduce the Bill.

12.37 hrs.

CONSTITUTION (AMENDMENT)  
BILL—Contd.

(Insertion of new article 16A, etc.)

[English]

MR. CHAIRMAN : The House will now take up further consideration of the following motion moved by Shri G.M. Banatwalla on the 7th March, 1986, namely :—

“That the Bill further to amend the Constitution of India be taken into consideration”.

Now, Shri Mool Chand Daga may continue his speech.

[Translation]

SHRI MOOL CHAND DAGA (Pali) : Madam Chairman, our Government has firmly resolved to abolish the poverty from the country during Seventh Five Year Plan. If you try to understand it, I would like to cite before you, some facts and figures in support of it... (Interruptions)... Our Government has fixed a target to alleviate poverty to 25 points by 1989-90. During Sixth Five Years Plan this percentage was 40 and in 1984-85, the total number of the poor was 27,30,00,000. By 1989-90, this number is estimated to have reduced to 21,10,00,000. Government will endeavour to alleviate poverty mostly from the rural areas and our Prime Minister had also declared at an inauguration ceremony that the basic aim of the Seventh Five Year Plan is to start a battle against poverty with full strength and firm determination and we have to redeem this pledge.

I would like to tell you as to how much we are going to spend in this regard and on which sector the funds would be spent. In the current Budget, Rs. 1851 crores will be spent on I.R.D.P. against Rs. 1,239 crores during the last year. Besides it, Rs. 443 crores will be spent on National Rural Employment Programme against the previous year's outlay of Rs. 230 crores. Under R.L.E.G.P. Rs. 6,033 crores will be spent where as it was only Rs. 4000 crores during the last year. In addition to these schemes, it has also been decided to spend Rs. 125 crores for Rural Housing and to provide loans to the schedule caste and schedule tribes for house building. In addition to it, Government has provided sufficient funds for Public Undertakings. Apart from this, under Self Employment Scheme, we have decided to grant loans to the educated unemployed to start their own work and a sum of crores of rupees has been provided for this purpose in the budget. Besides it, under TRYSEM Scheme various development programmes have also been started. Mr. Banatwalla, you know that in India people believe in strenuous efforts and hardwork. When billions of rupees are

\*Published in Gazette of India Extraordinary Part II, Section 2 dated 21-3-1986.